

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 135 of 2017 (SZ)

Applicant(s)
C. Antony Paul,
Palanipet,
Árakkonam.

Vs. Respondent(s)
The Government of Tamil Nadu,
Rep. by its Secretary,
Municipal Administration and
Water Supply Department,
Chennai and 6 others..

Legal Practitioners for Applicant(s)
M/s. G. Jeremiah,
S. Gowri Shankar,
G. Dhandapani and
M. Manoj.

Legal practitioners for respondent(s)
M/s.E. Manoharan for R1, R2, R3, R5
and R7
Mrs. H.Yasmeen Ali for R4
M/s. M. Arokiya Raj for R6

Note of the Registry	Orders of the Tribunal
Order No. 16	<p>Date: 27th November, 2017</p> <p>Respondents have already filed their reply.</p> <p>Learned counsel appearing for the applicant prays time to file the rejoinder.</p> <p>Let the rejoinder be filed within 2 weeks.</p> <p>List the matter for final arguments on 10.01.2018.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>